NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/136/2016 PETITION NUMBER : Serum Institute of India Limited & 5 Others NAME OF THE PETITIONER(S) : M/s Orchid Chemicals & Pharmaceuticals Ltd & 8 Others NAME OF THE RESPONDENT(S) : 397, 398, 402 & 403 UNDER SECTION **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM S. Kully S-BHAKATH COUNSEL FOR PETITIONERS FOR MS. CHITRA NARAYAN T.K. Bhackar Aldril Join Keelthi Council for R9

ORDER

Counsel for petitioner present and stated that his senior counsel could not attend before the Tribunal today due to personal inconvenience. Counsel for R1 to R7 and counsel for R9 are present. Time extended at request for hearing submissions in the CP alongwith IA 77/2017 by both the sides. Put up on 25.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

Venkater waran